

**Import of Diesel Oil**

370. { **Shri R. C. Majhi:**  
**Shri Subodh Hansda:**

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether the import of diesel oil in 1959 up to the end of October is less than the import during the same period in 1958; and

(b) if so, the reason therefor?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

**Central Excise and Taxation Department, Ludhiana**

371. **Shri Pramathanath Banerjee:** Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that some persons were arrested on the night of 10 September, 1959 at Ludhiana for allegedly trying to steal important documents from the revenue office of the Central Excise and Taxation Department;

(b) whether the case has been investigated;

(c) how was it that these persons managed to enter the said office; and

(d) whether they were in collusion with some officer or official of the said office?

**The Minister of Finance (Shri Morarji Desai):** (a) An attempt at burglary was made on 10-9-1959 in the Income-tax Office, Ludhiana. Three persons have been arrested and the case is under investigation by the Police.

(b), (c) and (d). Police investigations are proceeding. It is, therefore, not possible to give any further information at this stage.

**Central Advisory Board for Archaeology**

372. **Shri B. C. Mullick:** Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether a meeting of the Central Advisory Board for Archaeology was held at Bhubaneswar in Orissa some time back in September, 1959;

(b) if so, the nature of discussion held; and

(c) the decisions taken?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) Yes, Sir.

(b) All the aspects of Archaeology including conservation, publication, excavation, exploration, epigraphy, museums, numismatics and preservation of monuments of national importance were considered.

(c) A statement is laid on the Table of the House. [See Appendix I, annexure No. 71.]

**Payment of Gratuity and Pension**

373. **Shri S. M. Banerjee:** Will the Minister of **Defence** be pleased to state:

(a) what steps are being taken to expedite payment of Provident Fund dues, gratuity and pension dues to civilian employees in Defence Establishments after their retirement;

(b) whether it is a fact that a number of cases are outstanding; and

(c) the number of cases which are outstanding for more than one year on the 1st October, 1959?

**The Minister of Defence (Shri Krishna Menon):** (a) A statement explaining the reasons for delays in settlement of a number of cases and steps taken to settle them as expeditiously as possible is laid on the Table